

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P.No. 156/KB/2016
CP-1091/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st December 2017, 10.30 A.M

| | | | |
|---------------------|--|------------------------|---------------------|
| Name of the Company | Maan Steel & Power Ltd. & anr | | |
| Under Section | 391(2),394 | | |
| Sl. No. | Name & Designation of Authorized Representative (IN CAPITAL LETTERS) | Appearing on behalf of | Signature with date |

1. TIAINLA
Dy Director

O/O RD (ER)
MCA

1.12.17

2. ~~N. GURUMURTHY, FCA~~

~~N. GURUMURTHY~~

Ms. Manji Shuteia, Adv. Petitioner

Mr. N. Gurumurthy, FCA

ORDER

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director, from the O/o Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata representing the Central Government is present.

List on 22/12/2017.

Sc

(Jinan K.R.)
Member (J)

Sc

(V.P.Singh)
Member (J)